



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Saturday,6th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/4468/2018 FIXED (GROUP E)	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
	<b>WITH</b>			
2	WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
	<b>WITH</b>			
3	WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
	<b>WITH</b>			
4	WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
	<b>WITH</b>			
5	WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b>			
6	I.A.(Civil)/3104/2019 WITH WA/354/2018 (D/O) in Review.Pet./12738/2019	SMTI. SUPARNA SINHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, SEC. EDU. SC, N C T E
	<b>WITH</b>			
	Review.Pet./12738/2019 (Filing Number)	SMTI. SUPARNA SINHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS		
	<b>WITH</b>			
7	Review.Pet./168/2019	SMTI. SHELLEY DAS CHOWDHURY <b>Versus</b> SIRAZUL AMBIA AND 8 ORS.	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI	MR. I ALAM SC, N C T E SC, EDU

8	WP(C)/163/2020 FIXED (GROUP A)	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
	<b>WITH</b>			
9	WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
	<b>WITH</b>			
10	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
	<b>WITH</b>			
11	WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
	<b>WITH</b>			
12	WP(C)/3481/2018	AJIT BORAH AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	<b>WITH</b>			
13	WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
	<b>WITH</b>			
14	WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
	<b>WITH</b>			
15	WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
	<b>WITH</b>			
16	WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
	<b>WITH</b>			
17	WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
	<b>WITH</b>			
18	WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
	<b>WITH</b>			
19	WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA

20	<b>WITH</b> WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
21	<b>WITH</b> WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
22	<b>WITH</b> WP(C)/3297/2019	ALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
23	<b>WITH</b> WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
24	<b>WITH</b> WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
25	<b>WITH</b> WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
26	<b>WITH</b> WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
27	<b>WITH</b> WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
28	<b>WITH</b> WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
29	<b>WITH</b> WP(C)/4854/2022	NETTYANAND GOGAI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
30	WP(C)/5040/2021 FIXED (GROUP C)	DWIPEN KUMAR SARMAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
31	ITA/11/2022	THE COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	
32	ITA/12/2022	THE COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> SHANKAR LALL GOENKA	MR H GUPTA	
33	WA/155/2022 FIXED	BINODINI SINGHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, FINANCE
34	WA/184/2022 FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM

35	WA/246/2022	SATABDI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, FINANCE
36	WA/250/2022	RUKUVOTU RINGA AND 2 ORS. <b>Versus</b> MEYALEMLA AND 25 ORS.	MR. R IRALU	GA, NAGALAND
37	WA/251/2022	JAYANTA KUMAR KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R S CHAUHAN MR A SHARMA	SC, ELEM. EDU SC, SSA
38	WA/252/2022 CAVT. NO.08252/022,	THE CHIEF ENGINEER, WATER RESOURCE DEPTT. <b>Versus</b> SANJAY KUMAR DAS AND 4 ORS.	MR. N GOSWAMI GA, ASSAM ADDL. AG,ASSAM ( MR. B. GOSWAMI )	MR B D DAS FOR CAVEATOR
39	WP(C)/1406/2022 FIXED (GROUP B)	DIPAK KUMAR DAS AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
40	WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b>			
41	WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b>			
42	WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
	<b>WITH</b>			
43	WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b>			
44	WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
	<b>WITH</b>			
45	WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b>			
46	WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b>			
47	WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b>			
48	WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b>			
49	WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b>			
50	WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b>			
51	WP(C)/688/2022	RANJIT DADHARA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE

52	<b>WITH</b> WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	<b>WITH</b> WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
54	<b>WITH</b> WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
55	<b>WITH</b> WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
56	<b>WITH</b> WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	WP(C)/2445/2022 FIXED (GROUP F)	BABUL DAS AND 57 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
58	WP(C)/2446/2022 FIXED (GROUP D)	RITU SALOI KALITA AND 88 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
59	<b>WITH</b> WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
60	<b>WITH</b> WP(C)/8148/2018	NUR ISLAM AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
61	<b>WITH</b> WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
62	<b>WITH</b> WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
63	<b>WITH</b> WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
64	<b>WITH</b> WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
65	<b>WITH</b> WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
66	<b>WITH</b> WP(C)/175/2020	SAIF UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE

67	<b>WITH</b> WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
68	<b>WITH</b> WP(C)/6311/2021	ROWSHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
69	<b>WITH</b> WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
70	<b>WITH</b> WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
71	<b>WITH</b> WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
72	<b>WITH</b> WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
73	<b>WITH</b> WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
74	<b>WITH</b> WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
75	<b>WITH</b> WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
76	<b>WITH</b> WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
77	<b>WITH</b> WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
<b><u>ORDERS</u></b>				
78	PIL(Suo Moto)/3/2020 FIXED	X X X X <b>Versus</b> IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH	MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MS S SARMA HAZARIKA MR S GAUTAM M R Sharma MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7)

79	<b>WITH</b> PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	<b>WITH</b> I.A.(Civil)/1808/2020 <b>in</b> PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	<b>WITH</b> I.A.(Civil)/665/2021 <b>in</b> PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
	<b>WITH</b> I.A.(Civil)/143/2022 <b>in</b> PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> I.A.(Civil)/161/2022 <b>in</b> PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> I.A.(Civil)/465/2022 <b>in</b> PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1418/2022 <b>in</b> PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST
80	<b>WITH</b> PIL/30/2020	VIKRAM RAJKHOWA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
81	<b>WITH</b> PIL/36/2020	BASANTA DEKA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
82	<b>WITH</b> PIL/45/2020	BIBEK DAS AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
83	PIL/39/2022 FIXED	MRINMOY KHATANIAR AND ANR <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST

84	WA/124/2022 FIXED	SAMIR MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. H A AHMED (R-6) MR. R ALI (R-6) MR A S SK (R-6) SC, N C HILLS
<b>HEARING</b>				
85	W.P.(Cri.)/9/2017 FIXED	SMT. BOHAGI CHUTIA and ANR. <b>Versus</b> THE UNION OF INDIA and 9 ORS.	MR.A C BORBORA MR.N SAIKIA MR.M DAS MR.M SMITH MR.N SAIKIA	MR. S C KEYAL GA, ASSAM C.G.C. MRS.A DASS ASSTT.S.G.I. GA, AP
86	WA/149/2018 CAVT. NO.0356/2018 CAVT./356/2018	INDIAN OIL CORPORATION LTD. AND ANR <b>Versus</b> SMT NIBEDITA ROY AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. R P KAKOTI(R 1) MR. U K NAIR (R-1) MR D K MISHRA MR. A K DUTTA MR. B PRASAD MR H DAS MR. B PURKAYASTHA MR. M P SARMA (R-1) MR. A BORO (R-1) MR A CHAKRABORTY (R-1) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
11)	MRS. N BARUAH	01-08-2022	To	13-10-2022
12)	MR. A AHMED	30-07-2022	To	06-08-2022
13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
17)	MR. S SINHA	04-08-2022	To	10-08-2022
18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Saturday,6th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH-II AND SINGLE  
BENCH OF HONOURABLE MR. JUSTICE K.R SURANA  
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	Review.Pet./149/2019 WITH WP(C)/5002/2012 (D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> KAMRUP DISTRICT SIKSHA SARATHI (I) ASSOCIATION AND ANR	MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. D MAZUMDAR MR. N SARMA	SC, ELEM. EDU MR. K N CHOUDHURY MR. B K KASHYAP
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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
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18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	CRL.A(J)/11/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	REJINA KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/36/2021 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	ABHIHUD JAJOWAR <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
3	I.A.(CrI.)/252/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./101/2022	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD A ALI MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
	<b>WITH</b> CrI.A./101/2022	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD A ALI MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
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13)	MS. D GHOSH	01-08-2022	To	06-08-2022

14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
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18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Saturday,6th August 2022 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/400/2022	CHAN MAMUDH MONDAL <b>Versus</b> SURANJANA SENAPATI	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
2	Cont.Cas(C)/429/2022	MOHENDRA MOHAN DAS <b>Versus</b> SURANJANA SENAPATI	MR. B K DAS	
3	Cont.Cas(C)/430/2022	SUNTI HAZARIKA <b>Versus</b> DHARMAKANTA MILI	MR. P MAHANTA MR. M DAS MR. R B GOHAIN	
4	Cont.Cas(C)/431/2022	ABU KHAYER SK. <b>Versus</b> SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	
5	Cont.Cas(C)/432/2022	MD. ABED ALI <b>Versus</b> B. KALYAN CHAKRABARTY AND 2 ORS.	MS. A TALUKDAR S BORA	
6	Cont.Cas(C)/433/2022	MRS. DEVASREE SHARMA AND 9 ORS. <b>Versus</b> M.S. MANIVANNAN AND ANR.	MRS. R DEVI	
7	WP(C)/5061/2022	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR M HASHAN MR. M AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
8	WP(C)/5062/2022	IDRISH ALI SARKAR AND 31 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
9	WP(C)/5065/2022	REKHASRI BUJAR BARUA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R PHUKAN	SC, ELEM. EDU
10	WP(C)/5068/2022	SUNIL NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5070/2022	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	SC, SEC. EDU. GA, ASSAM

12	WP(C)/5072/2022	SAILENDRA CH. RAY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5077/2022	MD. ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
14	WP(C)/5087/2022	PARAG DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, SEC. EDU.
<b>ADMISSION</b>				
15	WP(C)/6296/2019	MOTIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR. S K DAS. MR D BARMAN (R-5) SC. EDU.
16	WP(C)/3005/2020	TRIDIP SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. R SARMA	SC, SEC. EDU.
17	WP(C)/3812/2020	SARDARY BASPHORE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B. KAUSHIK, SC, ELEM. EDU (Resp. Nos. 1 to 3) SC, FINANCE
18	WP(C)/5141/2020	NARNARAYAN KAKATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH	SC, SEC. EDU. MR. M KHAN MR. U K NAIR MR. J RAHMAN MR R ISLAM
<b>WITH</b>				
I.A.(Civil)/2269/2020 in WP(C)/5141/2020				
		ABDUL JALIL <b>Versus</b> NARNARAYAN KATAKI AND 4 ORS.	MR. M KHAN MR. U K NAIR MR R ISLAM MR J RAHMAN	SC, SEC. EDU. MR. D K DAS MR H K NATH
19	WP(C)/1728/2021	BANDANA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)
20	WP(C)/4593/2021	RAM GOPAL PRASAD <b>Versus</b> THE GAUHATI UNIVERSITY AND 7 ORS	MS. J CHETRY MR A UPADHYAY MR. P UPADHYAY	SC, G U
21	WP(C)/5232/2021	MUFID HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MS. P ADHIKARI MR. N HAQUE MR H I CHOUDHURY MR M HUSSAIN	SC, ELEM. EDU SC, SSA
22	WP(C)/5967/2021	DHARMENDRA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	S BORGHAIN MS. B DEVI MS D DAS MR BAPLU CHAKMA	SC, SEC. EDU.
23	WP(C)/2474/2022	NUR ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU MR J H SAIKIA (R-7)
<b>ORDERS</b>				
24	Cont.Cas(C)/104/2020	LAKHINATH DUTTA <b>Versus</b> PREETAM SAIKIA, I/C AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA (R3) MR. D SAIKIA (R3) MR S M T CHISTIE MR. B GOGOI MR. B GOGOI MS. N PHUKAN MR. K P PATHAK (R3)

25	Cont.Cas(C)/632/2020	DULAL KRISHNA BHATTA <b>Versus</b> PREETOM SAIKIA, I.A.S. AND 2 ORS	MR S KHOOND R SARMAH	SC, HIGHER EDU MR. D SAIKIA MR. D SAIKIA MR S BHUYAN MR R DHAR (R-3) MR. K GOGOI (r-1) MR. K GOGOI (r-1) MR S DAS
26	Cont.Cas(C)/59/2021	PUSPANJALI MOZINDAR <b>Versus</b> BIJOYA CHOUDHURY, ACS	MR. S N TAMULI MS. A BEGUM	
27	Cont.Cas(C)/419/2021	MRINAL MEDHI AND 3 ORS <b>Versus</b> B. KALYAN CHAKRAVARTY, IAS AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI (r-3) MR S DAS (r-3)
28	WP(C)/3533/2021 B/O, WITH WP(C)/3415/2021(D/O)	DAMBAR BALLAV SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR H K SARMA MRS R DEKA	MR B P BORAH (R-6,7) MR P J DUTTA (R-6,7) MR R S RONGHANG (R-6,7) SC, EDU SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
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20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5071/2022	TOZIM UDDIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R P SARMAH MR. M RAHMAN	GA, ASSAM ASSTT.S.G.I. SC, F.T
2	WP(C)/5084/2022	BIBI HAWA @ HAWA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
3	WP(C)/4503/2018 WITH LCR	MUSST. SAMARTA BANU <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/4537/2018 WITH LCR	PRABHAT DEY @ PRABHAT CHANDRA DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4550/2018 WITH LCR	MAZIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS. C KALITA MR. M ALI MS K GOGOI MR S ISLAM MR P K DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4590/2018 WITH LCR	SABER ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/4594/2018 WITH LCR	GAKUL CHANDRA DEBNATH @ GAKUL DEBNATH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	GA, ASSAM SC, NRC MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION.
8	WP(C)/4595/2018 WITH LCR	SMT. BINA DUTTA @ SUBHADRA SEAL <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/4597/2018 WITH LCR	MD. AINUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS SC, F.T	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
10	WP(C)/5102/2018 WITH LCR	BIRENDRA THAKUR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U DAS MR. D SARMAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/5107/2018 WITH LCR	CHAYA PANDIT <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S RAHMAN MR. MD S HOQUE MS. A BORUAH MR. M DEKA MR. S H SIKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

**ORDERS**

12	I.A.(Civil)/2235/2022 B/A in WP(C)/4763/2022	ANUWARA KHATUN @ MANOWARA <b>Versus</b> THE UNION OF INDIA AND 5 ORS A	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/4763/2022	ANUWARA KHATUN @ MANOWARA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**STAY MATTERS**

13	WP(C)/5110/2019 WITH LCR	AZIRON BIBI @ AJIRON BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4,7)
14	WP(C)/5838/2019 WITH LCR	AYMONA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS J A AHMED MS R R MUZIB MR. M KALITA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/6117/2019 WITH LCR	PRATIMA TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T
16	WP(C)/8137/2019 WITH LCR	GANJA SABA @ MUSSTT. GANJU SABA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/9513/2019 WITH LCR	AKTARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T



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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
11)	MRS. N BARUAH	01-08-2022	To	13-10-2022
12)	MR. A AHMED	30-07-2022	To	06-08-2022
13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
17)	MR. S SINHA	04-08-2022	To	10-08-2022
18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Saturday,6th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Cont.Cas(C)/301/2018	PARAMANANDA THAKURIA AND ANR. <b>Versus</b> DEBESWAR MALAKAR	MS. M SAIKIA MR F KHAN	MR. P NAYAK, SC FINANCE DEPTT.
2 Cont.Cas(C)/8/2021	AMZAD ALI AHMED <b>Versus</b> JISHNU BARUA, IAS AND ANR	MR D N BHATTACHARYYA	MR. D SAIKIA MR. D NATH MR P NAYAK
3 WP(C)/3053/2022	NOUSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM
4 WP(C)/3428/2022	JAYANTA DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, G U
5 WP(C)/3825/2022	DEVAJIT KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	S BORGHAIN MS. B DEVI	GA, ASSAM SC, REVENUE
6 WP(C)/3889/2022	SAIDUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM
7 WP(C)/4198/2022	SMTI. MEERA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA	SC, AG MR. S K MEDHI (r-3) SC, IWT
8 WP(C)/4504/2022	MANOJ KR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE
9 WP(C)/4590/2022	BIKROM TOKBI <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 4 ORS	MR. N J KHATANIAR MS S P CHETRY	SC, K A A C SC, HEALTH
10 WP(C)/4634/2022	RAJU KUMAR MUKHERJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S DAS	SC, P W D

11	WP(C)/4655/2022	NAK RAJU NO.1 <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR A DASGUPTA MS B DAS	SC, GMC
12	WP(C)/4919/2022	POMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, TRANSPORT
13	WP(C)/5044/2022 B/O	MD. KOBIR UDDIN <b>Versus</b> THE GOVT. OF ASSAM AND 4 ORS.	MR. A PARAMANIK MR A ALI MR. Y ALI	GA, ASSAM SC, REVENUE
14	WP(C)/5059/2022	RAMANI MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, GAD
15	WP(C)/5074/2022	NAZMUL ISLAM BORBHUYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. H A TALUKDAR MD. I HUSSAIN	GA, ASSAM SC, REVENUE
16	WP(C)/5079/2022	BINOD CH. DEORI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. S UPADHAY MR. M SHARMA	SC, FOREST
17	WP(C)/5085/2022 B/O	OM PRAKASH AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA MR D KALITA	SC, INDUSTRIES AND COMMERCE SC, AIDC
18	WP(C)/5086/2022	MD. SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM
<b><u>ADMISSION</u></b>				
19	WP(C)/58/2011	MANUWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.B RAHMAN	SC, SOCIAL WELFARE SC, EDU MS.P CHAKRABORTY
20	WP(C)/5724/2017	AJANTA MAHANTA and 73 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. D SWAMI MD. ASLAM	MR. B D DAS, SR. ADV. MR. T J MAHANTA (SC, AEGCL, R-5) MRS. R DEKA (R-4) MR. H K SARMA (R-4) MS. P BHATTACHARYA (SC, AEGCL, R-5) MR. K D SARMA (SC, APDCL) MR. A BORUA (SC, AEGCL, R-5) SR. SC, APGCL (R-4)
21	WP(C)/3619/2021	DUNA KONWAR AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH AND F W SC, FINANCE DEPTT.
<b>WITH</b>				
22	WP(C)/4313/2020	SMTI RINTI BAISHYA AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
23	WP(C)/2363/2022 B/O	SARIFUDDIN AHMED <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
24	WP(C)/3266/2022 B/O	DILIP KUMAR NEOG <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
25	WP(C)/3555/2022 B/O	DINESH CHANDRA DAS <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
<b><u>ORDERS</u></b>				
26	WP(C)/7246/2019	BIPUL PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM

27	WP(C)/2940/2021 Review.Pet./103/2021 (Disposed)	GUNAKANTI GOHAIN AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA (R-7,8, 17 TO 23) SC, HEALTH AND F W
<b>WITH</b>				
28	WP(C)/6006/2021	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	SC, HEALTH
29	WP(C)/3847/2022	BINITA KALITA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
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13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
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18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Saturday,6th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CIVIL BENCH-IV, FROM ITEM  
NOS. 1 TO 59), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4443/2021	TASLIMA NASRIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, APDCL SC, FINANCE SC, REVENUE
2	WP(C)/6983/2021	MAFIJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M H AHMED	GA, ASSAM SC, REVENUE
3	WP(C)/3036/2022	KESHAB KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S CHOWDHURY	GA, ASSAM
4	WP(C)/3569/2022	SUDHANG KUMAR BRAHMA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 2 ORS	MR K P PATHAK MR. D GOGOI Mr. A Baruah	SC, BTC
5	WP(C)/4097/2022	AINUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H LASKAR	GA, ASSAM
6	WP(C)/5064/2022	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. P ADHIKARI MR H I CHOUDHURY MR. N J KHATANIAR	SC, P W D
7	WP(C)/5066/2022	AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM
8	WP(C)/5067/2022	KHAGEN KONCH <b>Versus</b> THE GOVT. OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM SC, IRRIGATION
9	WP(C)/5069/2022	ABDUL GOFUR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D. GA, ASSAM
10	WP(C)/5075/2022	DIPIKA RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
11	WP(C)/5078/2022	BHUPEN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. P R MAHANTA MR. S R GOGOI	SC, P AND R.D. GA, ASSAM

12	WP(C)/5081/2022	MOINUL HAQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A H ALAMGIR	SC, WATER RESOURCE
13	WP(C)/5082/2022	ARUNODAY CONSTRUCTION CO. (P) LTD <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	ASSTT.S.G.I.
14	WP(C)/5083/2022	GIRIBALA BARMANI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE SC, FINANCE
<b>ADMISSION</b>				
15	WP(C)/1637/2016	DIPEN SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K BARKATAKI MR.K N SHARMA	GA, ASSAM
16	WP(C)/189/2019	MAINAJAN KHATUN <b>Versus</b> THE HINDUSTAN PETROLEUM CORPORATION LTD AND 4 ORS.	MR. B D KONWAR SR. ADV. MD. A MATLIB MR. R KALITA MR. R DHAR MR H AGARWAL MR J SINGH MR A K AZAD	MR. S BORTHAKUR (R 1- R4) MR. S S ROY (R 1-R 4)
<b>WITH</b> I.A.(Civil)/783/2022 <b>in</b> WP(C)/189/2019				
17	WP(C)/5183/2019	NAZMIN HASSAN <b>Versus</b> MAINAJAN KHATUN AND 4 ORS. F SAMILA KHATUN (BEWA) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N H BARBHUIYA  MR. R K MALAKAR MS H KALITA MS S CHOUDHURY	GA, ASSAM SC, APDCL
<b>ORDERS</b>				
18	Cont.Cas(C)/450/2019	JITENDRA KUMAR AGARWAL <b>Versus</b> RANJANA BARUA AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR MR. M K GOGOI	MS. M BHATTACHARJEE MS. A BEGUM MS P BORUAH
19	I.A.(Civil)/1781/2020 <b>in</b> LA.App./293442/2017	THE GENERAL MANAGER AND ANR <b>Versus</b> ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS.	MR G GOSWAMI	MR Z HUSSAIN (R- 1,2,3,4,5) MR. M HOQUE (R- 1,2,3,4,5)
<b>WITH</b> LA.App./293442/2017 (Filing Number)				
<b>WITH</b> I.A.(Civil)/1590/2017				
19	I.A.(Civil)/1782/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR <b>Versus</b> SRI PRADIP BASUMATARY and 3 ORS	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.Z HUSSAIN(R- 2&3)
<b>WITH</b> I.A.(Civil)/1782/2020				
19	I.A.(Civil)/1783/2020	THE GENERAL MANAGER AND ANR. <b>Versus</b> ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS.	MR G GOSWAMI	MR Z HUSSAIN (r-1,4,5) MR. M HOQUE (r-1,4,5)
<b>WITH</b> I.A.(Civil)/1783/2020				
20	Cont.Cas(C)/222/2021	THE GENERAL MANAGER AND ANR. <b>Versus</b> ON THE DEATH OF PRADIP BASUMATARY HIS LEGAL HEIRS AND 3 ORS. KHAGEN DAS @ KHAGENDRA DAS AND 4 ORS. <b>Versus</b> M.S. MANIVANNAN AND ANR.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R1, R2) MR. R BORPUJARI (R1, R2) MS. N BORDOLOI (R1, R2)

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
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13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
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18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Saturday,6th August 2022 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/530/2022 BY SLIP	SUNITA AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	<b>WITH</b>			
2	WP(C)/764/2022	KANTA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	<b>WITH</b>			
3	WP(C)/765/2022	KAVITA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	<b>WITH</b>			
4	WP(C)/766/2022	ANKITA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	<b>WITH</b>			
	I.A.(Civil)/1524/2022 in WP(C)/766/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> ANKITA DIDWANIA		
	<b>WITH</b>			
5	WP(C)/767/2022	NIRMALA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	<b>WITH</b>			
6	WP(C)/852/2022	SWETA DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS. S NEWAR MR D KHAN SC, SEBI



7	<b>WITH</b> WP(C)/1179/2022	SMT. ROSHNI DIDWANIA <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
8	<b>WITH</b> WP(C)/1427/2022	USHA DEVI AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
9	<b>WITH</b> WP(C)/1434/2022	SANDEEP AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
10	<b>WITH</b> WP(C)/1455/2022	BANDANA AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR (B)	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
11	<b>WITH</b> WP(C)/1533/2022	SANJAY AGARWAL <b>Versus</b> THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
<b><u>ADMISSION</u></b>				
12	WP(C)/2367/2016	SMTI JURI KALITA DUWARAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR. A R SIKDAR (R5) MR.B K SARMA SC, SOCIAL WELFARE
13	WP(C)/6337/2017	RAJENDER PAL <b>Versus</b> COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
14	WP(C)/1098/2020	RANJIT KUMAR FOUZDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G P BHOWMIK MR D KALITA	GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/2382/2020	SUBASH KUSHWAHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
16	WP(C)/2663/2020	OME SALMA SULTANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DOLEY MS. R DEVI	GA, ASSAM MR P UPADHYAY (Resp. No. 5) MR A UPADHYAY (Resp. No. 5)
17	WP(C)/3831/2020	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN Mr M U Ahmed	GA, ASSAM
18	WP(C)/4595/2020	RANJIT KUMAR NEOG <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR B ACHARYYA MS. M ACHARYYA	MR. R C SAIKIA (R- 9,10,11,12) S N SARMA (R2 TO 8) MS. K SAIKIA (R- 9,10,11,12) MR. M HUSSAIN (R2 TO 8) MS. N DEY (R-12) MR. C K S BARUAH MR. K KALITA (R2 TO 8) MS. S GHOSH (R2 TO 8) MS N SHARMA (R- 9,10,11,12) ASSTT.S.G.I.
19	WP(C)/5173/2020	IRA DEVI SHAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR B R BRAHMA	SC, PWD ROAD GA, ASSAM
20	WP(C)/5459/2020	AS PER, HON'BLE COURT'S ORDER DTD. 13/6/22 PETITIONER NO 1 GS 196492N OEM MANJUL PHUKAN <b>Versus</b> THE UNION OF INDIA AND 15 ORS.	MR. P MAHANTA MS. P SAHARIA	MRS. R DEVI ASSTT.S.G.I.

**ORDERS**

21	WP(C)/2119/2016 FIXED, WITH C.R.P.(I/O)/54/2013(D/O)	SAYED ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P KALITA MRS.A BHATTACHARYYA	GA, ASSAM
22	Cont.Cas(C)/145/2018	ON THE DEATH OF ANIL CHANDRA DAS HIS LEGAL HEIRS <b>Versus</b> JUGAL BORA	MR. S BORTHAKUR MR. S S ROY MS M KALITA	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA
23	Cont.Cas(C)/535/2018	SATHIL DEKA <b>Versus</b> BORSING RONGPI AND ANR.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. B GOSWAMI (R1, R2) MR. P KAKATI (R1, R2)
24	Cont.Cas(C)/220/2021	RANJUMAN ARA BEGUM <b>Versus</b> RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA MR R DHAR (R-4) MR. A CHETRY MR. B GOGOI MR. K GOGOI MR. D UPAMANYA MR A CHALIHA MR M BHUYAN SC, HEALTH
25	Cont.Cas(C)/225/2021	BISWAJIT MALAKAR AND 37 ORS. <b>Versus</b> BHASKAR JYOTI MOHANTA	MR F Z MAZUMDER	MR D KALITA
26	Cont.Cas(C)/248/2021	HAREN DEKA <b>Versus</b> RAKESH KUMAR, IAS AND 2 ORS.	B R BRAHMA	
27	Cont.Cas(C)/145/2022	HARISH CHANDRA NATH@ HARISH NATH <b>Versus</b> ANAMIKA TAMULI AND 2 ORS.	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
28	<b>WITH</b> Cont.Cas(C)/125/2022 FIXED	LAKHESWAR KAKATY <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR D KALITA
<b><u>STAY MATTERS</u></b>				
29	WP(C)/1392/2020	PINJIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. R ALI MR. H A AHMED SC, HEALTH
30	WP(C)/2988/2020	PHATIK CHANDAR ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. B K DAS MR H P GUWALA SC, NF RLY
31	WP(C)/469/2022	FARNAZ NOURIN ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM MR. S K TALUKDAR, SC, CO-OPERATION DEPTT., ASSAM (R-1 TO 5) MR D K BORDOLOI (R-6) MR. N G KUNDU (R-6)
32	WP(C)/1036/2022 WITH LCR	HABIBAR RAHMAN @ HABIBUR RAHMAN FAKIR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022

10)	MR. M K DAS	30-07-2022	To	06-08-2022
11)	MRS. N BARUAH	01-08-2022	To	13-10-2022
12)	MR. A AHMED	30-07-2022	To	06-08-2022
13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
17)	MR. S SINHA	04-08-2022	To	10-08-2022
18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Saturday,6th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1884/2022	KOUSHIK CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
2	Bail Appln./1886/2022	SHOHIDUL ISLAM @ SOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
3	Bail Appln./1892/2022	MD. RASHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA MR. H P NEOG	PP, ASSAM
4	Bail Appln./1895/2022	SELIM UDDIN @ SALIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
<b><u>MOTION</u></b>				
5	Crl.Pet./762/2022	HARI MODI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. K MALAKAR MR. A BHATTACHARJEE MS P DUTTA	PP, ASSAM
6	Crl.Pet./763/2022 B/O	MEHBUB RAHMAN BARBHUIYA @ BAPPI BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N H LASKAR MR. T A CHOUDHURY MS. J GHOSH	PP, ASSAM
7	AB/2187/2022	NABA KUMAR HAZARIKA @ NABUDH KUMAR HAZARIKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR S R NAWAZ	PP, ASSAM
8	AB/2189/2022 B/O	ASKAR UDDIN CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. N H LASKAR	PP, ASSAM
9	AB/2194/2022	ATOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

**BAIL HEARING**

10	AB/4412/2021	AJID ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MD. I HUSSAIN	PP, ASSAM
11	AB/831/2022	SOIBOR RAHMAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
12	AB/1173/2022	IMARAN ALI BEPARI @ EMRAN ALI BEPARI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
13	AB/1210/2022	ATIQR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
14	AB/1224/2022	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	MR. S A HUSSAIN MR D J HALOI PP, ASSAM
15	AB/1338/2022	BRICHOPATI BORMON <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
16	AB/1367/2022	IMRAN HUSSAIN @ IMRAN ALI <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA	PP, ASSAM
17	AB/1389/2022	SMTI. GITA BAISHYA <b>Versus</b> THE STATE OF ASSAM	MRS P P BORAH MR. P K DAS	PP, ASSAM
18	AB/1470/2022	RASHIDUL ISLAM @ RIJU <b>Versus</b> THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
19	AB/1597/2022	ANUWR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
20	AB/1607/2022	ADARSH BG HAZARIKA @ SRI AYUSHMAN BORGHAIN <b>Versus</b> THE STATE OF ASSAM	MR. J BARMAN	PP, ASSAM
21	AB/1727/2022	MAMON BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MS. U HAZARIKA	PP, ASSAM
22	AB/1879/2022	FAJLU MIYA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
23	AB/1921/2022	ABUL HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM

**ORDERS**

24	CrI.A./374/2017 WITH OFFICE NOTE, LCR 4 FILES	AFZALUR RAHMAN @ ABZALUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A BHATTACHARYA MR.P MEDHI MR.S DEY MS. K TALUKDAR	PP, ASSAM
25	CrI.L.P./20/2020 WITH OFFICE NOTE in CrI.A./463/2020	BIDHU BHUSHAN <b>Versus</b> GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR P KATAKI (r-2) MR A KAKOTI MRS R BEGUM (r-2) PP, ASSAM
	<b>WITH</b> CrI.A./463/2020 (Filing Number)	BIDHU BHUSHAN DEB <b>Versus</b> GAUTAM DAS AND 2 ORS.	MR Z KAMAR	
	<b>WITH</b> I.A.(CrI.)/202/2020	BIDHU BHUSHAN DEB <b>Versus</b> GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
26	I.A.(Civil)/241/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA <b>Versus</b> ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	MR. N ISLAM

**WITH**  
El.Pet./5/2021

ANAMUL HAQUE  
**Versus**  
KARIM UDDIN BARBHUIYA

MR D K MISHRA  
MR. M NATH  
MR. B PRASAD  
MR. A BHATTACHARJEE  
MR. D J KAPIL  
N ISLAM

MR H I CHOUDHURY  
MR. K P PATHAK  
MR. R BORA  
Mr. A Baruah

**WITH**  
I.A.(Civil)/242/2022  
**in** El.Pet./5/2021

KARIM UDDIN BARBHUIYA  
**Versus**  
ANAMUL HAQUE

MR. K P PATHAK  
Mr. A Baruah

27 I.A.(CrI.)/376/2022  
**in** CrI.A./5615/2022

SAHADDI SK  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR P K DAS  
MR. M BARUAH  
PP, ASSAM

**WITH**  
CrI.A./5615/2022  
(Filing Number)

SAHADDI SK  
**Versus**  
THE STATE OF ASSAM AND ANR. F

MR P K DAS

28 I.A.(CrI.)/403/2022  
AB 883/2022(D/O)  
**in** AB/883/2022

MD. MANJIRUL HAQUE  
**Versus**  
THE STATE OF ASSAM

MR. B M CHOUDHURY  
MR. U CHOUDHURY  
PP, ASSAM

**STAY MATTERS**

29 CrI.Rev.P./307/2017  
WITH LCR 2 FILES

TANKESWAR GOGOI  
**Versus**  
ANJAL SAIKIA

MR.R PHUKAN  
MR.D J DAS  
MR.Z HASSAN

MR.S R GOGOI  
MR.N K DEKA  
MS.P BORAH  
MR.H BORUAH  
MR. P R MAHANTA

30 CrI.Pet./1144/2019

BANAJIT BHAGAWATI  
**Versus**  
THE STATE OF ASSAM AND ANR.

MS. B CHOUDHURY  
MS S SHARMA  
MS. J DAS

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
11)	MRS. N BARUAH	01-08-2022	To	13-10-2022
12)	MR. A AHMED	30-07-2022	To	06-08-2022
13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
17)	MR. S SINHA	04-08-2022	To	10-08-2022
18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Saturday,6th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1882/2022	MD. SHARIFUL KHAN @ AKALU <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
2	Bail Appln./1883/2022	MD. TAFIQUE ALI @ MD. TAFIK ALI @ TEKELI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
3	Bail Appln./1885/2022	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
4	Bail Appln./1887/2022	MD. GOLAP UDDIN @ GULAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MD E AHMED MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
5	Bail Appln./1888/2022	JJARUL HAQUE @ JIYARUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
6	Bail Appln./1889/2022	LATUM KACHARI <b>Versus</b> THE STATE OF ASSAM	MS H TERANGPI	PP, ASSAM
7	Bail Appln./1893/2022	BAHIRAM KUMAR <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
8	Bail Appln./1894/2022	ABHINAV JADON <b>Versus</b> THE UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S C KEYAL SC, NCB
9	Bail Appln./1896/2022	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM

10	Bail Appln./1897/2022	PINTU SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR R L CHUTIA MR B DEORI	PP, ASSAM
<b><u>MOTION</u></b>				
11	CrI.Pet./600/2022	SAMARSINGH BARO <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR. A K SHARMA	PP, NAGALAND
12	CrI.Pet./648/2022	DR. AMAL SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PAUL MR. A PAUL	PP, ASSAM
13	CrI.Pet./653/2022	SHUKUR MAHMUD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P K KALITA MR. A R KHAN	PP, ASSAM
14	CrI.Pet./657/2022	DEBABRATA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	PP, ASSAM
15	CrI.Pet./675/2022	DR. STEPHEN MAVELY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	MR. B K MAHAJAN (R2) MR. A CHAUDHURY (R2) MR. P K DAS (R2) MR. D BORA (R2) PP, ASSAM
16	CrI.Pet./677/2022	MAHENDRA DAIMARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N BARMAN T TIMUNGPI MS. J BARMAN	PP, ASSAM
17	CrI.Pet./678/2022	JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. M HOSSAIN	PP, ASSAM
18	CrI.Pet./699/2022	MONDAL ALI @ SOLIM UDDIN SK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
19	CrI.Pet./730/2022	RAJU SIL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
20	AB/2190/2022	MD. JAAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
21	AB/2193/2022	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
22	AB/2195/2022	KAMAKHYA PANDIT <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
<b><u>ORDERS</u></b>				
23	I.A.(Civil)/2706/2019 in MACApp./272119/2016	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MS. BELA SHAH and 3 ORS,	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
	<b>WITH</b> MACApp./272119/2016 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> MS BELA SHAH and 9 ORS	MR.A SAHAD MR.J B SAIKIA	
	<b>WITH</b> I.A.(Civil)/2708/2019	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MS. BELA SHAH and 3 ORS,	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
24	W.P.(CrI.)/3/2021	AMINUL HOQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM MR S BORTHAKUR MR H I CHOUDHURY MR. L R MAZUMDER (r-9) MR. A Z AHMED (r-9) MR. D GOGOI
25	CrI.A./158/2021 WITH OFFICE NOTE, LCR 3 FILES	ROSHID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM



	<b>WITH</b> I.A.(CrI.)/390/2021 <b>in</b> CrI.A./158/2021	ROSHID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
26	I.A.(CrI.)/270/2021 WITH LCR 3 FILES <b>in</b> CrI.A./81/2021 <b>WITH</b> CrI.A./81/2021	BISHUDIM KISKU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A LAL	MR. A T SARKAR (R-2) PP, ASSAM
		BISHUDIM KISKU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
27	CrI.Pet./180/2022 WITH LCR 2 FILES, B/O	POBITRA PHUKAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
28	CrI.Pet./251/2022 B/O	MUKSEDUR RAHMAN @ MUKSEDUL RAHMAN @ MUCHAKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM

**STAY MATTERS**

29	CrI.Pet./82/2021	SIDDEK AHMED @ SIDDEQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	MR K UDDIN (R-2) MR. A K AZAD (R-2) PP, ASSAM
30	CrI.Pet./370/2021	JANENDRA KUMAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. K K DEKA (R-2) MR H SAIKIA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
11)	MRS. N BARUAH	01-08-2022	To	13-10-2022
12)	MR. A AHMED	30-07-2022	To	06-08-2022
13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
17)	MR. S SINHA	04-08-2022	To	10-08-2022
18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Saturday,6th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1874/2022 B/O	SURESH PRASAD <b>Versus</b> THE STATE OF ASSAM	MS P MISHRA T RAMCHIARY	PP, ASSAM
2	Bail Appln./1890/2022	ABDUL HOQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
3	Bail Appln./1898/2022 B/O	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	PP, ASSAM
<b><u>MOTION</u></b>				
4	Crl.Rev.P./347/2022	DEEPAK DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N SARKAR MR N M DEKA	PP, ASSAM
5	Crl.Rev.P./382/2022	JITUMANI BHATTACHARYA <b>Versus</b> SRABANA TAMULI	MR A UPADHYAY	
6	Crl.Rev.P./385/2022	SIDDHARTHA SENGUPTA <b>Versus</b> AVINANDAN BANIKYA	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	
7	Crl.Rev.P./395/2022	JOYNAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M H LASKAR	PP, ASSAM
8	Crl.Rev.P./396/2022	ROSHIDUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB	PP, ASSAM
9	Crl.Rev.P./397/2022	YASH ENTERPRISES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD A ALI MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	PP, ASSAM

10	Crl.Rev.P./398/2022	ARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
11	Crl.Rev.P./399/2022	ABDUS SOBHAN KHAN <b>Versus</b> HANUFA KHATUN	H A AHMED MR. R ALI DR. R HOQUE	
12	AB/2188/2022	KISHOR KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN MR. S BARMAN MR. A DIHINGIA	PP, ASSAM
13	AB/2196/2022	GOPAL BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. A BISWAS MS S AHOM	PP, ASSAM
14	AB/2197/2022	GAFUR ALI @ MD. GAFUR ALI @ GOFUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS. O KITS MS P LINGGI	PP, ASSAM
<b><u>ADMISSION</u></b>				
15	Crl.L.P./40/2017 in Crl.A./290824/2017	SMTI PANCHAMI BASUMATARY MAHATO, <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.P CHAKRABORTY MS.R BEGUM MS.R CHETRI	MR.N C DAS(R-4) MR.N C DAS(R-4) MR.A DUTTA(R-4) MR.R ALAMR-4 PP, ASSAM
	<b>WITH</b> Crl.A./290824/2017 (Filing Number)	SMTI PANCHAMI BASUMATARY MAHATO <b>Versus</b> THE STATE OF ASSAM and 4 ORS	DR.P CHAKRABARTY MS.R BEGOM	
16	Crl.Pet./159/2019	NAVIN MIRANIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I F ALI	MR. R DUBEY MS. A B KAYASTHA PP, ASSAM
17	Crl.Pet./42/2020	KANISHKA HIMATSINGKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MS A SAIKIA MR. M BISWAS MS. A KALITA	MR. R DHAR PP, ASSAM
18	Crl.Pet./381/2021	SRI PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	MS H AHMED (R-2) MR F KHAN (R-2) MR U CHAUDHURY (R-2) MS D BARUAH (R-2) MS BISMITA BARMAN (R-2) PP, ASSAM
19	Crl.Pet./43/2022 WITH LCR 3 FILES	LUTFOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI	MS. T BEGUM (r-2) PP, ASSAM
20	CRL.A(J)/70/2022 WITH OFFICE NOTE	SUNIL YADAV <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
21	AB/3793/2021	A K SAMSUL ALOM @ MAZARBHUIYA@ SAMSUL ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
22	AB/1815/2022 FIXED	JOYDEEP GOGOI <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
<b><u>ORDERS</u></b>				
23	Crl.Pet./153/2017	NISHITH CHANDA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR M HAZARIKA MR.S BORTHAKUR	PP, ASSAM
24	Crl.Pet./1188/2019 WITH LCR 1 FILE	UBAIDUL ISLAM @ UBARDUL ISLAM <b>Versus</b> THE STATE OF NAGALAND AND ANR.	MR. M AGARWALLA S AHMED	PP, NAGALAND
25	Crl.Pet./15/2020	PRATIK CHAKRABORTY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS M BARMAN MR. A DAS	PP, ASSAM
26	I.A.(Crl.)/558/2020 AB 90/2020(D/O) in AB/90/2020	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	

**HEARING**

27	Crl.A./309/2019 WITH LCR(KEPT IN COURT NO. 12), FIXED	PRASANTA BHUYAN @ SUSHIL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/321/2021 <b>in</b> Crl.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
28	Crl.Pet./666/2019 WITH LCR 2 FILES, B/O	SAHANAWAZ TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR	G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2) PP, ASSAM

**STAY MATTERS**

29	Crl.Rev.P./426/2016 WITH LCR 3 FILES	SUPRIYA DEY <b>Versus</b> IKBAL HAZARIKA @ IKBAL HUSSAIN HAZARIKA and ANR.	MRG P BHOWMIK MR.D KALITA MS.M KALITA	MR.A K GUPTA(R-1) MR.R S MISHRAR-1 PP, ASSAM
30	Crl.Pet./78/2022	RAVI AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MR. C S RAY (R-2,3) Mukesh Sharma (r-4) MS F RAHMAN (r-4) PP, ASSAM MS. P BORGOHAIN (R-2,3)

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
11)	MRS. N BARUAH	01-08-2022	To	13-10-2022
12)	MR. A AHMED	30-07-2022	To	06-08-2022
13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
17)	MR. S SINHA	04-08-2022	To	10-08-2022
18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Saturday,6th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (IMPLEADMENT OF PARTY)**

1 I.A.(Civil)/2246/2022  
in Cont.Cas(C)/401/2022

HASANUZZAMAN SHEIKH  
**Versus**  
DR (SMTI) ALKA BHARGAVA AND 3 ORS

MD. S ALOM  
MR. M S ALAM

**WITH**  
Cont.Cas(C)/401/2022

HASANUZZAMAN SHEIKH  
**Versus**  
DR (SMTI) ALKA BHARGAVA AND 2 ORS

MD. S ALOM  
MR. M S ALAM

#### **ADMISSION**

2 WP(C)/3913/2021

JYOTIRMOY SARMA  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. P K MAZUMDAR  
MR. R K MAZUMDAR

SC. WATER RESOURCE  
DEPTT.

3 WP(C)/4979/2021

PRAKRITISH PAUL  
**Versus**  
THE BODOLAND TERRITORIAL COUNCIL  
AND 3 ORS.

MR. M A ISLAM  
MR J I MONDAL  
MS L DAS

SC, BTC

4 WP(C)/6036/2021

SHARPNEZ ASSOCIATES AND ANR  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR. H. BURAGOHAJ  
MS. J TAMULI  
MS A DEVI  
MS. H BORAH

SC, GMC  
SC, GDD

**WITH**

5 WP(C)/6133/2021

SHARPNEZ ASSOCIATES AND ANR  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. H. BURAGOHAJ  
MS. J TAMULI  
MS A DEVI  
MS. H BORAH  
MR. R SINGH

SC, AG  
SC, GMC  
SC, GDD

6 WP(C)/6149/2021

DEONIS KERAKETA  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MD A ISLAM

GA, ASSAM  
SC, FINANCE  
SC, REVENUE

7 WP(C)/3505/2022

BRBA INFRATECH LLP  
**Versus**  
THE UNION OF INDIA AND 4 ORS

MR A DASGUPTA  
MR. T BAIDYA  
MS B DAS  
MR. B DAS

MR. B DEKA (C.G.C.)  
SC, RAILWAY

8	<b>WITH</b> WP(C)/2369/2022	BRBA INFRATECH LLP <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR A DASGUPTA MR. T BAIDYA MS B DAS	MR. K GOGOI ASSTT.S.G.I.
<b>ORDERS</b>				
9	I.A.(Civil)/1591/2017 <b>in</b> LA.App./294059/2017	THE GENERAL MANAGER and ANR, <b>Versus</b> SMTI CHINTAMONI RABHA and 6 ORS,	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR Z HUSSAIN (R1, R3-6) MR Z HUSSAIN (R1, R3-6) MS. N BEGUM (R1, R3-6) MR. M HOQUE (R1, R3-6)
10	<b>WITH</b> LA.App./294059/2017 (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR <b>Versus</b> SMTI CHINTAMONI RABHA and 6 ORS	MR.U K GOSWAMI	
	<b>WITH</b> I.A.(Civil)/1661/2017 <b>in</b> LA.App./297004/2017	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR <b>Versus</b> SRI GALLENDRA MOMIN and ANR	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	
	<b>WITH</b> LA.App./297004/2017 (Filing Number)	THE GENERAL MANAGER and ANR, <b>Versus</b> GALLENDRA MOMIN and ANR,		
	<b>WITH</b> I.A.(Civil)/1112/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR <b>Versus</b> ON THE DEATH OF GALENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (R- 1,2,3,4,5) MR. M HOQUE (R- 1,2,3,4,5)
	<b>WITH</b> I.A.(Civil)/1113/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR <b>Versus</b> ON THE DEATH OF GALLENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 5) MR. M HOQUE (r-1 to 5)
	<b>WITH</b> I.A.(Civil)/1114/2020	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY AND ANR <b>Versus</b> ON THE DEATH OF GALENDRA MOMIN HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 5) MR. M HOQUE (r-1 to 5)
11	Cont.Cas(C)/80/2018	M/S. KILITCH DRUGS (INDIA) LTD. <b>Versus</b> SAMIR KR. SINHA AND 3 ORS.	MR D SENAPATI MR. A CHETIA MS. A AGARWAL MR. M SAHEWALLA	MR B GOGOI SC, HEALTH
12	Review.Pet./172/2018 WP(C) 3518/2017 (Disposed)	SAMSUL HOQUE AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
13	Cont.Cas(C)/360/2018	SMTI. BIJUMONI BHUYAN <b>Versus</b> SRI ASHUTOSH AGNIHOTRI AND 2 ORS.	MR P C R MEDHI	MR. S BORTHAKUR (R2) MR. T C CHUTIA (R3) MS. A VERMA (R1) MR. J ROY (R2) MS. S KAKATI (R2) MR D K ROY (R3) MR. C CHAKRAVARTY (R2) MS. I KAKATI (R3) MS U DAS (R1) MR. G TAYE (R1)
14	I.A.(Civil)/4241/2018 <b>in</b> WP(C)/3149/2015	M/S B.C. BAROOWA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
	<b>WITH</b> WP(C)/3149/2015	M/S B.C. BAROOWA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R MAZUMDAR MR.P N GOSWAMI MR.I KALITA	GA, ASSAM MR.B J GHOSH MR. N UPADHAYAY (SC, IRRIGATION DEPT.)

15	Cont.Cas(C)/412/2019	M/S. J. DEEP CHEMICALS AND FERTILIZERS <b>Versus</b> P.N.DAS, ACS	MR. A DHAR MISS S ROY MD F FARIDI	MR. D P BORAH
16	Review.Pet./42/2020 WP(C)/213/2020 (Disposed)	ON THE DEATH OF DIPALI BARUAH KENWAR, HER LEGAL HEIRS MONALISA KENWAR AND 2 ORS. <b>Versus</b> DHARANI BHARALI AND 6 ORS	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	MR G CHOUDHURY SC, APDCL
17	Cont.Cas(C)/403/2020	RASHTRIYA AGRICULTURAL PRODUCTS AND ANR. <b>Versus</b> NARAYAN DAS AND ANR.	MS M HAZARIKA MR D KHAN	MR. P N GOSWAMI (R2) MR. R R Gogoi (R2)
18	Cont.Cas(C)/290/2021	NUR JAHAN BEGOM AHMED <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MS. N BORDOLOI (r-1,2)
19	Cont.Cas(C)/330/2021	MONIDA KHATUN <b>Versus</b> M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR K ISLAM MR A K DAS	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (R-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
20	Cont.Cas(C)/423/2021	CHAMIDA KHATUN <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR. W RAHMAN MS. S RASUL	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
21	Cont.Cas(C)/435/2021	M/S ASSENT CHEMICALS LTD <b>Versus</b> BISWAJIT DAS	MR. M A I HUSSAIN R BORUAH	MR. P N GOSWAMI MR. R R Gogoi
22	Cont.Cas(C)/445/2021	MUKUL CHANDRA ROY <b>Versus</b> M. S. MANIVANNAN (IAS) AND 2 ORS	MD H R AHMED	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MS. N BORDOLOI (r-1,2)
23	WP(C)/5292/2021	JUGEN MILI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B P SINHA MR. I AHMED	MR. S BORTHAKUR (r-2,3) MR. S S ROY (r-2,3) ASSTT.S.G.I.
24	Cont.Cas(C)/129/2022	NITU SINGH <b>Versus</b> ER. BISWADEEP DAS	MR. B U LASKAR	
25	Cont.Cas(C)/213/2022	SANJIB DAS AND ANR <b>Versus</b> NIRAJ VERMA, IAS AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	MR. P N GOSWAMI (R. 1-4) MR B CHOUDHURY (R. 1-4) MR. K P PATHAK (R. 1-4)
26	Cont.Cas(C)/286/2022 WP(C) 4858/2021(D/O)	RABIA BEWA <b>Versus</b> SHRI TARUN DEY	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	
27	WP(C)/993/2022 B/A	ABDUL MALEK TALUKDAR AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM
<b><u>STAY MATTERS</u></b>				
28	WP(C)/1427/2020 CAVT. NO.0168/2020	M/S. R.S. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM MRS R DEKA SC, J M B FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022

7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
11)	MRS. N BARUAH	01-08-2022	To	13-10-2022
12)	MR. A AHMED	30-07-2022	To	06-08-2022
13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
17)	MR. S SINHA	04-08-2022	To	10-08-2022
18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Saturday,6th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 CRP/86/2022	M/S. ASSAM TEA INDUSTRIES <b>Versus</b> SMT. SWANI MUNDA AND 6 ORS.	MS. SUDAKSHINA K. MS. P BARUAH MS H TERANGPI MR B KAUSHIK MR. S HAZARIKA	MR B KAUSHIK
2 CRP/88/2022	M/S. ASSAM TEA INDUSTRIES <b>Versus</b> SMTI. DUKHUN MUNDA AND 7 ORS.	MS. SUDAKSHINA K. MS. P BARUAH MS H TERANGPI MR B KAUSHIK MR. S HAZARIKA	
3 CRP/89/2022	M/S. ASSAM TEA INDUSTRIES <b>Versus</b> SMT. SUMAN BAORI AND 7 ORS.	MS. SUDAKSHINA K. MS. P BARUAH MS H TERANGPI MR B KAUSHIK MR. S HAZARIKA	
4 CRP/90/2022	MUSSTT. NURIJA BEGUM MAZUMDER <b>Versus</b> MD. ALIM UDDIN	MR. S D PURKAYASTHA MS. S PHUKAN	
5 CRP(IO)/155/2022	SUNIL AICH <b>Versus</b> PARAG SHARMA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
6 CRP(IO)/175/2022	SHANKAR SHAH (KANU) <b>Versus</b> NIJAMUDDIN SK AND 31 ORS.	MR G P BHOWMIK MR D KALITA	
7 CRP(IO)/176/2022 CAVT. NO.07342/022,	ASSAM GRAMIN VIKASH BANK <b>Versus</b> PRAKASH BORAH AND ANR.	MR. P DAS	MR. K K NANDI FOR CAVEATOR
8 CRP(IO)/177/2022	SHAHAD AHMED CHOUDHURY AND 3 ORS <b>Versus</b> SAFIQUE AHMED CHOUDHURY AND 42 ORS	DR. B AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN	
9 CRP(IO)/178/2022	SMT. TORA CHOUDHURY AND 5 ORS. <b>Versus</b> SMTI. JYOSTNA DEKA AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO	

10	CRP(IO)/179/2022	ANANDA DAS <b>Versus</b> BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	
<b><u>ADMISSION</u></b>				
11	CRP/70/2021 WITH LCR	RUPA HAZARIKA <b>Versus</b> MAHENDRA KAUR AND ANR	MR. L K BORAH MR. J PAWE	MR G KAKOTI MR. P THAKURIA
12	RFA/29/2022	JUGURI GUWALA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 47 ORS.	L K BORAH MR BHARGAV DAS	GA, ASSAM
13	FAO/44/2022	KALYAN DUTTA AND 3 ORS. <b>Versus</b> AMBAR BARBORA AND 22 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	<b>WITH</b> I.A.(Civil)/2281/2022 <b>in</b> FAO/44/2022	KALYAN DUTTA AND 3 ORS. <b>Versus</b> AMBAR BARBORA AND 22 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
14	MACApp./438/2022	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> USHA BORO AND 6 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	<b>WITH</b> I.A.(Civil)/2270/2022 <b>in</b> MACApp./438/2022	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> USHA BORO AND 6 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
15	MACApp./439/2022 CAVT. NO.08072/022,	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MONOJ CHOUHAN AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2271/2022 <b>in</b> MACApp./439/2022	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MONOJ CHOUHAN AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN FOR CAVEATOR
16	MACApp./441/2022	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> THAPANA KOIBARTA AND ORS.	MR. R C PAUL	
	<b>WITH</b> I.A.(Civil)/2274/2022 <b>in</b> MACApp./441/2022	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> THAPANA KOIBARTA AND ORS.	MR. R C PAUL	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
17	RSA/9/2022 FIXED	JOHIRUL ISLAM <b>Versus</b> THE CHIEF BRANCH MANAGER AND 2 ORS.	MR. A RAHMAN MR E HUSSAIN	MR. A PARVEZ (RES. 1,2,3) MR D GOGOI (RES. 1,2,3)
	<b>WITH</b> I.A.(Civil)/1286/2022 <b>in</b> RSA/9/2022	JOHIRUL ISLAM , <b>Versus</b> THE CHIEF BRANCH MANAGER AND 2 ORS.	MR. A RAHMAN MR E HUSSAIN	
<b><u>ORDERS</u></b>				
18	RSA/63/2016	MD TAYAB ALI and 4 ORS <b>Versus</b> ON THE DEATH OF NAIMUDDIN HIS LEGAL HEIRS SRI BABUR ALI and 46 ORS	MR.S NATH MR. S DEKA MS.A TALUKDAR MR.D TUMUNG	MR G P BHOWMIK MS.M KALITA MS M KALITA MS.P CHETIA
19	CRP(IO)/77/2018	DILWAR HUSSAIN BARBHUIYA AND 2 ORS. <b>Versus</b> AKIFUL NESSA MAZUMDER AND 2 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI
20	CRP(IO)/127/2019	LACHIT NATH AND ANR. <b>Versus</b> AJIT NATH AND 4 ORS	MR. B DEKA MR. R A CHOUDHURY	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN

21	I.A.(Civil)/88/2020 in CRP/18394/2019	BANI DAS <b>Versus</b> TAPAN KUMAR DAS AND 9 ORS.	MR. S CHAKRABORTY MR. N DEKA	MR G N SAHEWALLA (R-1) MR. A CHETIA (R-1) MS. S KATAKEY (R-1) MS. S. TODI (R-1)
	<b>WITH</b> CRP/18394/2019 (Filing Number)	BANI DAS <b>Versus</b> TAPAN KUMAR DAS AND 9 ORS.	MR. S CHAKRABORTY	
22	I.A.(Civil)/506/2020 WITH LCR in CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
	<b>WITH</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR.B D GOSWAMI MS.H DEKA MS.P DUTTA	MR.Z MUKIT(R-1) MR.A SATTAR R-1 MR.A DAS(R-2) MR.J P DAS(R-2)
	<b>WITH</b> I.A.(Civil)/511/2020 in CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
	<b>WITH</b> I.A.(Civil)/513/2020 in CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
23	I.A.(Civil)/2475/2021 in CRP/11761/2021	BASUDEV NEWAR AND ANR <b>Versus</b> JESMIN BORAH AND 2 ORS	MR. B CHAKRAVARTY MS. A LALA	MR. P SUNDI (R-1,2,3)
	<b>WITH</b> CRP/11761/2021 (Filing Number)	BASUDEV NEWAR AND ANR <b>Versus</b> JESMIN BORAH AND 2 ORS (A)	MR. B CHAKRAVARTY	
24	I.A.(Civil)/1902/2022 in RSA/190/2011	INDRAJIT CHAKRABORTY <b>Versus</b> ON THE DEATH OF RANJIT CHAKRABARTY HIS LEGAL HEIR VIZ. RATNA CHAKRABARTY AND 4 ORS.	MR. S DAS MRS. A DAS	MR N N UPADHYAYA
	<b>WITH</b> RSA/190/2011	RATNA CHAKRABORTY AND 4 ORS <b>Versus</b> INDRAJIT CHAKRABORTY AND ORS	MR.S DAS MR.N N UPADHAYA MR.D N SARMAH	MS.S SENAPATI MR.U DUTTA
25	I.A.(Civil)/2284/2022 in MACApp./9289/2022	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BIPUL BARUAH AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA	
	<b>WITH</b> MACApp./9289/2022 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BIPUL BARUAH AND 3 ORS. F	MR. R GOSWAMI	
	<b>WITH</b> I.A.(Civil)/9292/2022 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BIPUL BARUAH AND 3 ORS. F	MR. R GOSWAMI	
<b>HEARING</b>				
26	RSA/150/2018 WITH LCR, FIXED	MD SAMSUL HAQUE LASKAR and 6 ORS <b>Versus</b> MD MOTIUR RAHMAN LASKAR	MR. T U LASKAR MR. N DHAR MR. B MALAKAR MS. K BARUAH MS. S DASGUPTA	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR
<b>STAY MATTERS</b>				
27	CRP/245/2015	RAJU MONI BORA KAKOTY <b>Versus</b> UMESH CH. BARUAH and 3 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.G N SAHEWALLA(R-2&3) MS.B SARMA(R- 2&3) MS.R JAINR- 2and3 MR.P DEKA(R- 2&3) MD.ASLAM(R- 2&3)

28	CRP(IO)/62/2016	GOPAL DAS <b>Versus</b> xx and 3 ORS	MR. H R A CHOUDHURY MR. R CHOUDHURY	MR. G N SAHEWALLA (R1, R2, R4) MS M HAZARIKA (R1) MR. P DEKA (R1, R2, R4) MS. S KHOUND (R1) MS KEWI (R1) MR. D KHAN (R1)
29	CRP(IO)/112/2016 WITH LCR, B/O	KSHITISH CH. MANDAL <b>Versus</b> SWAPAN MANDAL and 3 ORS	MR. S BISWAS MR.P SEN	MRS. K DEVI MS R P BARUAH
30	Tr.P.(C)/54/2022 FIXED	NIRUPAMA DAS @ BISWAS <b>Versus</b> SHARADINDU BISWAS	MR S ISLAM	MR. N DHAR MS. S D GUPTA MS S DASGUPTA

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
11)	MRS. N BARUAH	01-08-2022	To	13-10-2022
12)	MR. A AHMED	30-07-2022	To	06-08-2022
13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
17)	MR. S SINHA	04-08-2022	To	10-08-2022
18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Saturday,6th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 01-08-2022 TO 06-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./95/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI TARANI RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C PANDIT (R1)
	<b>WITH</b> I.A.(Civil)/518/2018 <b>in</b> MACApp./95/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI TARANI RAJBONGSHI AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
2	FAO/14/2019 CAVT. NO.1401/2018	BAL BHARTI EDUCATIONAL TRUST <b>Versus</b> M/S EASTERN PIPES PRIVATE LIMITED AND 2 ORS	MR. B D KONWAR SR. ADV. MR B SARMAH MR S SHARMA MS. S NEWAR	MR. B PATHAK (r-1 to 3) MR. D BARUAH MR. B BARMAN MS. N UPADHYAY MR. R THADANI (r-1 to 3) MR B HAZARIKA (r-1 to 3) MR V KUMAR (r-1 to 3) FOR CAVEATOR
3	Arb.A./9/2022	MANAS TIBREWALA <b>Versus</b> SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR. P SARMA MR. M K GOGOI MR. S K GUPTA	
	<b>WITH</b> I.A.(Civil)/1752/2022 <b>in</b> Arb.A./9/2022	MANAS TIBREWALA <b>Versus</b> SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR. P SARMA MR. S K GUPTA MR. M K GOGOI	
4	Arb.A./10/2022	RITESH KUMAR TIBREWALA <b>Versus</b> SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	

	<b>WITH</b> I.A.(Civil)/1990/2022 <b>in</b> Arb.A./10/2022	RITESH KUMAR TIBREWALA <b>Versus</b> SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	
5	MFA/12/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MS. M CHATTERJEE MS. M ACHARYYA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	<b>WITH</b> I.A.(Civil)/197/2022 <b>in</b> MFA/12/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MS. M CHATTERJEE MS. M ACHARYYA	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
6	RSA/68/2022	KUSHESWAR RAM AND 2 ORS. <b>Versus</b> BAZAR BABASAYEE SANTHA AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	
	<b>WITH</b> I.A.(Civil)/1307/2022 <b>in</b> RSA/68/2022	KUSHESWAR RAM AND 2 ORS. <b>Versus</b> BAZAR BABASAYEE SANTHA AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	
7	RSA/67/2022	KUSHEWAR RAM AND 2 ORS. <b>Versus</b> BAZAR BABASAYEE SANTHA AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	
	<b>WITH</b> I.A.(Civil)/1305/2022 <b>in</b> RSA/67/2022	KUSHEWAR RAM AND 2 ORS. <b>Versus</b> BAZAR BABASAYEE SANTHA AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	
<b>ORDERS</b>				
8	CO/26/2017 WITH LCR <b>in</b> MACApp./151/2016	SMTI SANDHYA BISWAS and 5 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD and 5 ORS	MR. P J BARMAN	
	<b>WITH</b> MACApp./151/2016	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT SANDHYA BISWAS and 10 ORS	MR. A DUTTA MRS. P M DUTTA	MR. M TALUKDAR (R -1-6) MR. A K PURKAYASTHA MR. S BHUYAN (R-7) MR. R DEKA (R- 8&9) MR. R GOSWAMI (R-7) MR. P J BARMAN(R- 1-6) MR. B BISHAYA MR. R Deka MR. B BHARALI MS. M SAIKIA (R-7) MS. P BORTHAKUR (R-7) MR. B BHARALI(R- 8 & 9)
9	MACApp./628/2017	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI BHARATI DEVI and 4 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR D C K HAZARIKA MR. P BORAH (r-5) MS J KALITA
10	I.A.(Civil)/475/2018 IN MAC.APP. 267/2010(D/O) <b>in</b> MACApp./267/2010	OM PRAKASH MORE <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R HUSSAIN MS G SUTRADHAR MS. P SEN	

	<b>WITH</b> I.A.(Civil)/112/2016	SRI OM PRAKASH MORE <b>Versus</b> NATIONAL INSURANCE CO. LTD.	MR.R HUSSAIN MS.G SUTRADHAR MR.A GOGOI MR.M CHOUDHURY MR.J ROY	MR. B K PURKAYASTHA MR. B K PURKAYASTHA MR. M MAHANTA (R2 AND 3) MR. P K MUNIR (R2 AND 3) MR. C PHUKAN MS K DEKA MR. V A CHOWDHURY (R2 AND 3) MS M BARUAH MR M NEOG
11	I.A.(Civil)/2567/2018 <b>in</b> MACApp./652/2018	SMT ARCHANA DAS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS I DAS	MR S DUTTA MS. M CHOUDHURY MS C BORAH
	<b>WITH</b> MACApp./652/2018	SMT ARCHANA DAS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS I DAS	MD. A AHMED (R1)
12	I.A.(Civil)/2570/2018 <b>in</b> MACApp./653/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI UTSAB BHUYAN AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
	<b>WITH</b> MACApp./653/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI UTSAB BHUYAN AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
	<b>WITH</b> I.A.(Civil)/2571/2018 <b>in</b> MACApp./653/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI UTSAB BHUYAN AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
13	I.A.(Civil)/3201/2018 <b>in</b> MACApp./797/2018	ANIMUL HOQUE <b>Versus</b> THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	MR A N DAS
	<b>WITH</b> MACApp./797/2018	ANIMUL HOQUE <b>Versus</b> THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	
14	I.A.(Civil)/3347/2018 <b>in</b> MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	MR. S NATH (R2)
	<b>WITH</b> MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	MR. S NATH (R2)
	<b>WITH</b> I.A.(Civil)/3348/2018 <b>in</b> MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	
15	MFA/270/2019 WITH LCR	M/S. CEMENT INTERNATIONAL LTD. <b>Versus</b> UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR G GOSWAMI SC, NF RLY
16	MACApp./594/2019 WITH LCR(QUANTUM)	SMTI. MALABIKA SARMA GOGOI AND 2 ORS <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MS. P BHATTACHARYA MR. A BORUA MR. S SINGH	MR. A DUTTA MRS. P M DUTTA
17	I.A.(Civil)/2144/2019 B/O <b>in</b> FAO/34/2019	ALLAHABAD BANK <b>Versus</b> M/S CERCO FOODS AND 4 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH	

	<b>WITH</b> FAO/34/2019	ALLAHABAD BANK <b>Versus</b> M/S CERCO FOODS AND 4 ORS	MR. S CHAMARIA MS S CHAKRABORTY MS S CHAKRABORTY MR. M ALI MR A N SARMAH MS N CHATTERJEE	MR. J DEKA (R2, R4, R5) MR. P CHOUDHURY MR. D WANGDI
18	Arb.A./12/2020	UNION OF INDIA <b>Versus</b> M/S ANANTA CHARAN NAYAK	MR. B SARMAH MR G GOSWAMI B R BRAHMA	
	<b>WITH</b> I.A.(Civil)/1547/2020 <b>in</b> Arb.A./12/2020	UNION OF INDIA <b>Versus</b> M/S ANANTA CHARAN NAYAK	MR. B SARMAH MR G GOSWAMI B R BRAHMA	
19	MACApp./216/2020 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RUNUMI BHATTACHARJEE AND 3 ORS	MR H BURAGOHAJAIN MR S S SHARMA MR. B J MUKHERJEE	MR D MONDAL
20	I.A.(Civil)/1709/2020 <b>in</b> MACApp./287/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA	MR. K RAJBONGSHI MR D CHAKRABORTY
	<b>WITH</b> MACApp./287/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. D K BHATRA	
	<b>WITH</b> I.A.(Civil)/1318/2018 <b>in</b> MACApp./287/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. D K BHATRA	MR D CHAKRABORTY
	<b>WITH</b> I.A.(Civil)/1321/2018 <b>in</b> MACApp./287/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. D K BHATRA	
	<b>WITH</b> I.A.(Civil)/1323/2018 <b>in</b> MACApp./287/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MR. D K BHATRA	
	<b>WITH</b> I.A.(Civil)/1707/2020 <b>in</b> MACApp./287/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA	MR. K RAJBONGSHI MR D CHAKRABORTY
21	Tr.P.(C)./66/2021	SMTI ANIMA SUTRADHAR <b>Versus</b> GOKUL SUTRADHAR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	MR. N UDDIN MR. M ISLAM
22	MACApp./122/2021	INDU PEGU <b>Versus</b> BAJAJ ALLAINZ GEN. INSURANCE COM. LTD.	MR. B BARUAH MR S HUSSAIN	
23	MFA/132/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT.LTD <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARII MS. M SHARMA	MR. S K MEDHI SC, NF RLY
24	RFA/13/2022 WITH LCR	ON THE DEATH OF NAGENDRA CH. RAY, HIS LEGAL HEIRS MADHUMALA RAY CHOUDHURY AND 5 ORS <b>Versus</b> SRI LACHIT CHANDRA RAY	MR. A ROSHID MS. R CHOUDHURY MS. M R DEVI	MR. N SARKAR MR P K BASU
25	CO/27/2022 WITH LCR <b>in</b> MACApp./571/2019	MD. SAIFUL ISLAM <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR M TALUKDAR	MR. S DUTTA



	<b>WITH</b> MACApp./571/2019	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MD. SAIFUL ISLAM AND ANR	MR SISHIR DUTTA MD. A AHMED MR. S DUTTA MR S DUTTA	MR. M TALUKDAR MD. R ALI MR. A M KHAN MS. M BORUAH
26	FAO/32/2022 WITH LCR	MAHABIR PRASAD GOENKA <b>Versus</b> DILIP DAS AND 28 ORS.	MR K BHUYAN MR. H A AHMED	GA, ASSAM MR. B KALITA (R-1 TO 6) SC, REVENUE
	<b>WITH</b> I.A.(Civil)/1520/2022 <b>in</b> FAO/32/2022	MAHABIR PRASAD GOENKA <b>Versus</b> DILIP DAS AND 28 ORS.	MR K BHUYAN MR. H A AHMED	GA, ASSAM SC, REVENUE
27	MACApp./79/2022 WITH LCR(QUANTUM)	SURAJ KHAKHLARY AND ANR. <b>Versus</b> THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD. AND 5 ORS.	MR. A R AGARWALA MR A AGARWALA	MR S DUTTA MS. R D MOZUMDAR (r-6) MR. S DUTTA MS. C MOZUMDAR (r-6) MR. S P SHARMA (r-6)
28	RSA/79/2022	ATUL DAS AND 3 ORS. <b>Versus</b> KAMAL CHANDRA HAZARIKA	MR. D C C PHUKAN MS. J GOGOI MS R BORAH	MR. P J SAIKIA MR. P BORDOLOI MR D BHUYAN MR K J SAIKIA
29	I.A.(Civil)/90/2022 <b>in</b> MACApp./219/2021	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> JOGENDRA NATH BARMAN and 2 ORS	MRS L SHARMA MR. K K BHATTA	MR. Z IQBAL MR D MONDAL
	<b>WITH</b> MACApp./219/2021	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> JOGENDRA NATH BARMAN and 2 ORS	MS.L SHARMA MR. K K BHATTA MR.K K BHATTACHARYYA	MR.Z IQBAL
30	I.A.(Civil)/2259/2022 WITH LCR <b>in</b> MACApp./562/2019	MRS. SAJIDA BEGUM AND 7 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD.	MR D MONDAL	MR. S K GOSWAMI
	<b>WITH</b> MACApp./562/2019	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MRS. SAJIDA BEGUM AND 7 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR D MONDAL (r-1 to 6) MR. P SARMA (r-1 to 6)
<b><u>STAY MATTERS</u></b>				
31	CRP/130/2019	HIRANYA BORAH <b>Versus</b> M/S. ASSAM STEEL AND CEMENT PRODUCT PVT. LTD AND ANR	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR. S C KEYAL R SARMAH (R-2) MR J BORAH (R-2) MR. K KAKOTI (R-2) MR. S KAKATI MISS P DAS MS S DAS
32	Tr.P.(C)./71/2021	LATIKA DAS <b>Versus</b> PABANESWAR DAS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
11)	MRS. N BARUAH	01-08-2022	To	13-10-2022
12)	MR. A AHMED	30-07-2022	To	06-08-2022

13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
17)	MR. S SINHA	04-08-2022	To	10-08-2022
18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022